

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **23.01.2025** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
02.00 PM

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of the Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors.	Mr. Y Suryanarayana	
2.	Comp App (AT) (CH) (Ins) No. 26/2025 For Stay IA No. 112/2025 For Direction IA No. 113/2025	A Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP, Supreme Coated Board Mills Pvt. Ltd. & 2 Ors.	Mr. AK Mysamy	
3.	Comp App (AT) (CH) (Ins) No. 07/2025 For Delay in refileing IA No. 44/2025 For Exemption IA No. 45 & 46/2025 For Stay IA No. 47/2025	Kurien Thomas Suspended Director of Koravampady Estates Enterprises Pvt. Ltd. Vs The South Indian Bank Ltd & Anr.	Mr. Ajesh Kumar S	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 1157/2024 (For Additional docs.) in TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2

5.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Limited (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
6.	IA No. 1206/2024 (For Amendment) in Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 For Clarification IA No. 1170/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
7.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
8.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1
9.	IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT)(CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt. Ltd.	Ms. Abitha Banu	Mr. Pradeep Joy
10.	IA No. 1128/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 435/2023 Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Tumkur Vajram Shetty Jayawanth & Anr. Vs Agile Labs Pvt Ltd & 15 Ors.	Mr. N Sharath	Mr. Abhishek Kumar R1, R2, R14 Mr. Vikram Hegde R7, R8,R9 and R13

12.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
13.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors. WITH	Mr. Abhishek Jenasen	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
14.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. SK Harinarayanan	Mr. T Ravichandran R1 Mr. T Sundar Rajan R2 Mr. K Surendar- R3
15.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No.1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr.	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
16.	Comp App (AT) (CH) (Ins) No. 290/2024 For Exemption IA No. 760/2024 For Direction IA No. 761/2024 For Urgent Hearing IA No. 762/2024 For Stay IA No. 764/2024	Employees Provident Fund Organisation Vs Kanakadhara Ventures Pvt. Ltd. Rep. by its Liquidator Sri Rajesh Chillale	Mr. R Vishnu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Pvt. Ltd. & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1 R7
18.	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd. Vs IVRCL Ltd. & Anr	Mr. P Elayarajkumar	Mr. Nityavendhan K

19.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd.	Mr.K Ramu & R Vishnu	Mr. Ravi Rajagopalan
20.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
21.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
22.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
23.	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalathirupati Constructions India Pvt Ltd and 8 Ors.	Mr.Y Suryanarayana	Mr. K Manivannan R2 Mr. Aravind AS- R9
24.	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
25.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Jerin Asher Sojan
26.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of Empee Distilleries Ltd & Anr.	Mr. K. Gaurav Kumar, PCS	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2

27.	Comp App (AT) (CH) (Ins) No. 373/2022 For Stay IA No. 876/2022	Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects, Chennai Pvt. Ltd. & Anr. WITH	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
28.	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr. WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah R1
29.	Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP, Landmark Housing Projects Chennai Pvt. Ltd. & Anr.	Mr. Pawan Jabakh	Ms Jayanthi K Shah R1 Mr. S Ramesh- R2
30.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No.132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu
31.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
32.	Comp App (AT) (CH) No. 107/2023 For Urgent Hearing IA No. 1217/2024	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
33.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
34.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt. Ltd. (Erst. Paptrade India Private Limited) Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair

35.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd	Mr. Ajay Bhargava	Mr. CP Prasanth Gopal
36.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	Mr. Hari Kumar G Nair- R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars:
- **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
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5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in